

**Central Administrative Tribunal  
Principal Bench, New Delhi.**

**CP-340/2016  
In  
OA-97/2016**

**New Delhi this the 15<sup>th</sup> day of September, 2016.**

**Hon'ble Sh. Shekhar Agarwal, Member (A)**  
**Hon'ble Mr. Raj Vir Sharma, Member (J)**

1. Hemant Kumar, Aged – 23 years  
S/o Shri Ashok Kumar  
Working as Postal Assistant  
Post Office Narainpur SO (attached Kanker HO)  
Bastar Division, Chhattisgarh  
Permananet R/o Vill. & Post Laliyana  
Tehsil Khekra, Distt. Baghpat (UP).
2. Sachin Malik, Aged – 22 Years  
S/o Shri Jasbir Singh Malik  
Working as Postal Assistant  
Post Office Korba HO, Bilaspur Division  
Chhattisgarh  
Permanent R/o Vill. Kiwana, P.O.Kandhala  
Thana Kandhala, Distt. Shamli (U.P.)
3. Rohit Kumar, Aged-23 years  
S/o Shri Hari Om Singh  
Working as Postal Assistant in  
Bastar Division, Kanker HO  
Chhattisgarh  
Permanent R/o Vill & Post Daula  
Distt. & Tehsil Baghpat (U.P.).
4. Gaurav Panwar, Aged- 22 years  
S/o Shri Satyapal Panwar  
Working as Postal Assistant in  
Bastar Division, PO Piprabahi Gaon  
Chhattisgarh  
Permanent R/o Vill & Post Mozizabad  
Nangal Bhagwanpur, Tehsil Baraut  
Distt. Baghpat ( U.P.)
5. Amit Chaudhry, Aged – 21 years  
S/o Shri Prempal Singh  
Working as Postal Assistant in  
Raigarh Division, Post Office Ambikapur  
Chhattisgarh  
Permanent R/o Vill. Jagdishpur  
Post Khakhunda  
Distt. Bulandshahr, Thana Ahmedgrarh -202392.
6. Garuav Chaudhary, Aged-21 years

S/o Shri Indar Pal  
Working as Postal Assistant in  
Raigarh Division, Ambikapur HO  
Permanent R/o Vill & Post Katha  
Distt. Baghpat Tehs. Khekra – 250609.

7. Raman Singh, aged – 24 years  
S/o Shri Narendra Singh  
Working as Sorting Assistant in Raipur Division  
RMS Durg  
Chhattisgarh  
Permanent R/o Vill & Post Katha  
Baghpat ( U.P.). ... Applicants

(By Advocate: Ms. Sonika for Mr. Yogesh Sharma)

Versus

1. Sh. S.K. Sinha  
Secretary,  
Ministry of Communications & Information Technology,  
Department of Posts, Dak Bhawan, Sansad Marg,  
New Delhi.
2. Ms. Kaveri Banerjee,  
Director General of Postal Services,  
Department of Posts (Recruitment Division)  
Dak Bhawan, Sansad Marg, New Delhi.
3. Sh. Ashish Singh Thakur,  
Superintendent of Post Offices,  
Raipur Division, Raipur-492009.
4. Sh. Uma Shankar Singh,  
Superintendent of Post Offices,  
Bastar Division, Jagadalspur-494001.
5. Sh. Pyare Lal Patel,  
Superintendent of Post Offices,  
Bilaspur Division, Bilaspur
6. Sh. Y.R. Sinha,  
Superintendent of Post Offices,  
Raigarh Division, Raigarh.
7. Sh. Dharm Dass Anant,,  
Superintendent of RMS,  
"RP" Division, Raipur-492009 ... Respondents

(By Advocate: Sh. Amit Kumar)

### ORDER (ORAL)

#### Hon'ble Sh. Shekhar Agarwal, Member (A)

Learned counsel for the alleged contemnors has submitted that in OA No. 4719/2015, on 08.04.2016, the following order was passed by this Tribunal:

"Learned counsel argued that these cases were squarely covered by the aforesaid judgment of the Tribunal and the applicants herein deserved the same benefits as have been granted to the applicants in OA 478/2015. Learned counsel for the respondents also agree that these cases were squarely covered by the aforesaid judgment. Accordingly, we direct the applicants of these cases shall also be granted the same benefits as have been extended to the applicants in OA No. 478/2015. OAs are accordingly disposed of. The CPs and MAs also stand disposed of in view of disposal of the OAs."

2. He has submitted that the judgment in OA No. 478/2015 of the Ahmedabad Bench of this Tribunal has been set aside by Hon'ble High Court of Gujarat. Further the respondents have also challenged the judgment dated 08.04.2016 in OA No. 4719/2015 and other connected matters before Hon'ble High Court of Delhi vide Diary No. 242085/2016 on 14.09.2016 which is likely to be listed shortly.

3. In view of the aforesaid submissions, this CP is closed. Notices issued to the alleged contemnors are discharged. However, the applicants are at liberty to revive the same in case the order of this Tribunal survives after decision in the Writ Petition filed before Hon'ble High Court of Delhi.

**(Raj Vir Sharma)**  
**Member (J)**

**(Shekhar Agarwal)**  
**Member (A)**

/ns/